NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 27/16, IA 29/16 & IA 34/16 & IA 50/17 in TP 83/16	Hearing	397/398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	F. V. RAO8 CO Lantenl A 11 alt 5	30 R 68 7	0.2.2
Ak H IR	Shay Jain Jal 1LP 903678928 Swarmy Beady	Respondent No.5 Respondent 2 Party in Sersons	Alshay
	AMANICHILI PRASAI) Advocable 140977194	Approxim for R-1,3,4	Thefait
	V-SHYAMA PRASA	DA Ampleading Applicat	Lome

P-T-0:

Shri Yelamanchili Prasad, Advocate filed vakalat for R-1,3 and 4. R-2 is present in person. Counsel for R-5 is present. Counsel for R-6 and R-7 is also present. Counsel for R-1,3 and 4 who was already on record filed memo withdrawing vakalat for R-1,3 and 4 in whose place Shri Yelamanchili Prasad has filed vakalat today. Counsel for petitioner in IA 27/17 is present.

IA 27/17 is listed today. Counsel for R-1 (petitioner in the main petition) reported that he has already filed objections on behalf of R-1. Counsel for other respondents who are R-6 and R-7 in the main petition reported that he would file objections. Counsel for R-1,3 and 4 in the main petition who are also respondents in IA 27/17 reported that they have no objection for impleading the petitioner in IA 27/17. Counsel for R-5 in the main petition who is also a party in IA 27/17 has also no objection.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)